REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

SHRIMATI S.G. INDIRA (Tamif Nadu): Sir, I present the following Reports (in English and Hindi) of the Department-Related Parliamentary Standing Committee on Science and Technology, Environment and Forests:

- (1) Ninety-sixth Report on Action Taken by the Department of Science and Technology on the recommendations/observations contained in the eighty-ninth Report on Demands for Grants (2001-2002) of the Department of Science and Technology.
- (2) Ninety-seventh Report on Action Taken by the Department of Ocean Development on the recommendations/observations contained in the Eighty-eighth Report on Demands for Grants (2001-2002) of the Department of Ocean Development.
- (3) Ninety-eighth Report on Action Taken by the Ministry of Environment and Forests on the recommendations/observations contained in the Ninetieth Report on Demands for Grants (2001-2002) of the Ministry of Environment and Forests.

अनुसूचित जाति और अनुसूचित जनजाति कल्याण संबंधी समिति के विवरण

श्री श्यामलाल (उत्तर प्रदेश) : समापित जी, मैं अनुसूचित जाति और अनुसूचित जनजाति कल्याण संबंधी समिति के निम्नलिखित प्रतिवेदनों में अंतर्विष्ट सिफारिशों/समुक्तियों के संबंध में सरकार द्वारा की गई अंतिम कार्रवाई संबंधी उत्तरों को दर्शाने वाले विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) समा पटल पर रखता हूं :-

- (1) Ninth Report (11th Lok Sabha) Reservation for and employment of SCs and STs in Engineers India Limited.
- (2) Forty-eighth Report (10th Lok Sabha) Reservation for and employment of SCs and STs in Bharat Heavy Electricals Limited.
- (3) Forty-ninth Report (10th Lok Sabha) Reservation for and employment of SCs and STs in Indian Oil Corporation

- Limited including Reservation for SCs and STs in grant of gas/petrol agencies.
- (4) Tenth Report (11th Lok Sabha) Reservation for and employment of SCs and STs in allotment of gas and petrol agencies.
- (5) Sixteenth Report (10th Lok Sabha) Reservation for and employment of SCs and STs in State Bank of India and credit facilities provided by the Bank to them.
- (6) Forty-fifth Report (10th Lok Sabha) Working of Integrated Rural Development Programme (Assistance provided to SCs/STs).
- (7) Fiftieth Report (10th Lok Sabha) Reservation for and employment of SCs and STs in Central Board of Direct Taxes and Central Board of Excise and Customs.
- (8) Thirty-second Report (10th Lok Sabha) Reservation for and employment of SCs and STs in Cement Corporation of India Limited.
- (9) Thirteenth Report (13th Lok Sabha) Representation of SGs and STs in Judiciary with special reference to the appointments in Supreme Court and High Courts.
- (10) Ninth Report (10th Lok Sabha) Reservation for and employment of Scheduled Castes and Scheduled Tribes in National Building Construction Corporation Ltd.

REPORT OF THE STANDING COMMITTEE ON INFORMATION TECHNOLOGY

SHRI P.N. SIVA (Tamil Nadu): Sir, I lay on the Table a copy (in English and Hindi) of the Thirty-second Report of the Standing Committee on Information and Technology Entry of Foreign Print Media and Foreign Direct Investment in Print Media.